

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH – II  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 15-07-2021 AT 2.30 P.M THROUGH VIDEO CONFERENCING:

PRESENT: SMT. R. SUCHARITHA, MEMBER (JUDICIAL)  
SHRI B. ANIL KUMAR, MEMBER (TECHNICAL)

APPLICATION NUMBER :  
PETITION NUMBER : CP(IB)/88(CHE)/2021  
NAME OF THE PETITIONER : Erecon Spaces Private Limited  
NAME OF THE RESPONDENTS : You Seung Sang Sa India Construction Private Limited  
UNDER SECTION : Sec 9 Rule 6 of IBC, 2016

**ORDER**

Counsel for the Petitioner is represented by Ld. Counsel Mr. Vahya Batatawala. There is no representation for the Respondent.

This application is filed by the Petitioner under Section 9 of the IBC, 2016. Notice sent to the Registered Office of the Respondent has been returned “UNSERVED”. The Counsel for the Petitioner states that under various invoices from 12.11.2018 to 07.08.2019, materials were supplied to the construction site address of the Respondent which is situated at Maharashtra.

The Petitioner shall take notice to all addresses of the Respondent mentioned in the invoices on or before 20.07.2021 and file Affidavit of Service along with acknowledgement card and track report before the next date of hearing.

List this matter on **02.08.2021** for appearance of the Respondent and hearing.

-sd-  
(ANIL KUMAR B)  
MEMBER (TECHNICAL)

-sd-  
(R. SUCHARITHA)  
MEMBER (JUDICIAL)